

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITU TION	DATE OF DISPOSAL	NO. DAYS BETWEEN THE DATE OF INSTITUTI ON AND DISPOSAL	NO. DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT DISPOSAL	NO. OF ADJOUR NMENT GRANTE D	OF
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Suit for Recovery	CS COMM- 1012/2022	05.04.2022	01.02.2025	1033	32	2	
			Suit for Recovery	CS COMM- 2409/2022	31.10.2022	06.02.2025	829	18	3	
			Suit for Recovery	CS COMM- 59/2024	10.01.2024	11.02.2025	398	27	1	
			Suit for Recovery	CS COMM- 336/2023	23.02.2023	12.02.2025	720	38	3	
			Suit for Recovery	CS COMM- 2053/2022	26.08.2022	15.02.2025	904	24	3	
			Suit for Recovery	COUNTER CLAIM- 1/2023	06.01.2023	15.02.2025	771	24	3	
			Suit for Recovery	CS COMM- 780/2023	10.05.2023	19.02.2025	651	26	2	
			Suit for Recovery	CS COMM- 710/2021	01.03.2021	24.02.2025	1456	19	3	
			Misc. Petition	Misc. DJ- 568/2024	27.09.2024	24.02.2025	150	20	1	
			Misc. Petition	Misc. DJ- 694/2024	02.12.2024	24.02.2025	84	20	1	
			Suit for Recovery	CS COMM- 1495/2023	10.11.2023	25.02.2025	473	38	2	
			Suit for Recovery	CS COMM- 5166/2021	07.12.2021	28.02.2025	1179	16	2	
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	1608/2023	19-12- 2023	04-02-2025	413	35	NIL	
			CS (COMM)	1659/2024	30-05- 2024	04-02-2025	250	6	NIL	
			CS (COMM)/	1717/2020	17-11- 2020	10-02-2025	1574	11	1	
			CS (COMM)/	1523/2023	24-11- 2023	10-02-2025	717	3	NIL	
3	SH. ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	Suit for Recovery	1142/2023	09.08.2023	07.02.2025	548	1	2	
			OMP(COMM)	158/2023	25.09.2023	10.02.2025	505	1	2	
			Suit for Recovery	698/2024	06.06.2024	12.02.2025	251	1	1	

Suit for Recovery	318/2024	29.02.2024	12.02.2025	349	1	1
Suit for Recovery	479/2024	19.04.2024	19.02.2025	336	0	1
Suit for Recovery	995/2022	02.04.2022	22.02.2025	1060	32	3
Suit for Recovery	813/2025	17.05.2023	22.02.2025	645	1	2
CS DJ	1077/2019	17.10.2019	25.02.2025	1960	1	4
OMP (I) COMM	1250/2024	08.11.2024	03.02.2025	87	1	1
Suit for Recovery	1362/2022	30.05.2022	04.02.2025	981	1	3
Suit for Recovery	847/2024	06.08.2024	05.02.2025	183	0	1
EXECUTION	57/2025	22.01.2025	06.02.2025	15	0	0
Suit for Recovery	2644/2022	07.12.2022	07.02.2025	793	1	3
EXECUTION	178/2023	01.04.2023	07.02.2025	678	1	2
Suit for Recovery	1253/2022	18.05.2022	07.02.2025	996	1	3
Suit for Recovery	134/2024	22.01.2024	07.02.2025	382	1	1
Suit for Recovery	2194/2022	17.09.2022	11.02.2025	878	1	3
MISC.DJ	29/2025	14.01.2025	12.02.2025	29	0	0
OMP (I) COMM	1260/2024	14.11.2024	12.02.2025	90	0	0
EXECUTION	5/2025	03.01.2025	14.02.2025	42	0	0
Suit for Recovery	2584/2022	29.11.2022	18.02.2025	812	1	3
EXECUTION	542/2024	03.12.2024	19.02.2025	78	0	0
OMP (I) COMM	46/2025	18.01.2025	24.02.2025	37	0	0
OMP (I) COMM	45/2025	18.01.2025	24.02.2025	37	0	0

			MISC.DJ	624/2024	25.10.2024	24.02.2025	122	1	1
			CS DJ	627/2020	03.11.2020	25.02.2025	1575	0	0
			EXECUTION	129/2024	01.04.2024	25.02.2025	330	1	1
			Suit for Recovery	5042/2021	10.09.2021	25.02.2025	1264	1	3
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/519/2024	27-04-2024	04-02-2025	283 DAYS	11 DAYS	NIL
			RECOVERY	CS (COMM)/1403/2022	01-06-2022	12-02-2025	771 DAYS	SAME DAY	NIL
			RECOVERY	CS (COMM)/588/2024	13-05-2024	14-02-2025	277 DAYS	ONE DAY	NIL
			RECOVERY	CS (COMM)/1221/2022	09-05-2022	22-02-2025	1020 DAYS	22 DAYS	NIL
			RECOVERY	CS (COMM)/1451/2023	31-10-2023	27-02-2025	485 DAYS	24 DAYS	NIL
			RECOVERY	CS (COMM)/5136/2021	04-12-2021	28-02-2025	1182 DAYS	3 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL						
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	OMP (COMM.)	OMP (COMM.)/71/2019	10-07-2019	18-02-2025	2050 DAYS	10 DAYS	NIL
			CS (COMM)	CS (COMM)/2650/2022	08-12-2022	07-02-2025	792 DAYS	SAME DAY	NIL
			CS (COMM)	CS (COMM)/441/2024	08-04-2024	04-02-2025	302 DAYS	4 DAYS	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL						
8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS	CS (COMM)/6857/2021	21.02.2021	20.02.2025	1454		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						

13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL							
15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL							
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL							
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL							
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	NIL	CS (COMM)	368/2023	19-04-2023	03-02-2025	656	NIL	NIL
			NIL	CS (COMM)	2946/2024	03-08-2024	11-02-2025	192	NIL	NIL
			NIL	CS (COMM)	2448/2024	28-05-2024	13-02-2025	261	NIL	NIL
			NIL	CS (COMM)	2852/2024	06-07-2024	24-02-2025	233	NIL	NIL

			CS (COMM)	857/2022	26-08-2022	25-02-2025	914	NIL	NIL
			CS (COMM)	746/2022	29-07-2022	27-02-2025	944	NIL	NIL
			CS (COMM)	775/2022	04-08-2022	28-02-2025	939	NIL	NIL
			CS (COMM)	2853/2024	08-07-2024	28-02-2025	235	NIL	NIL
29	MS. NEELAM SINGH, DISSTRICT JUDGE	SOUTH-EAST	Commerical Cases	CS/COMM/3750/2024	30.09.2024	04.02.2025	EX/PARTE 1	A	N/A
				CS/COMM/717/2023	26.07.2023	11.02.2025	EX/PARTE 10	A	N/A
				CS/COMM/3972/2024	23.12.2024	13.02.2025	DNP	N/A	3
				CS/COMM/3971/2024	23.12.2024	13.02.2025	DNP	N/A	3
				CS/COMM/2485/2024	06.06.2024	13.02.2025	EX/PARTE 4	A	N/A
				CS/COMM/107/2024	16.02.2024	25.02.2025	EX/PARTE 13	A	N/A
				CS/COMM/3737/2024	26.09.2024	28.02.2025	EX/PARTE 1	A	N/A
				CS/COMM/783/2022	24.10.2024	24.02.2025	DECREED	26	N/A
				CS/COMM/3808/2024	06.08.2024	24.02.2025	EX/PARTE 1	A	N/A
				CS (COMM) 3808/2024	24.10.2024	24.02.2025	DECREED	2	N/A
				CS (COMM)/107/2024	16.02.2024	28.02.2025	DECREED	13	N/A
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL						
32	SH. BHUPESH KUMAR	SOUTH-EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL						
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL						

36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	216/2022	14-07- 2022	03-02-2025	935	71	NIL	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH- EAST	NIL							
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL							
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL							
41	SH. SANJAY SHARMA- II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL							
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL							

